

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
ALLAHABAD**

REGIONAL BENCH - COURT No. I

Service Tax Appeal No.70008 of 2017]

(Arising out of Order-in-Appeal No.650-659-ST/APPL-ALLD/LKO/2016 dated 15/09/2016 passed by Commissioner of Customs, Central Excise & Service Tax (Appeals), Lucknow)

M/s Krishi Utpadan Mandi Samiti,

Appellant

(Robertsganj)

VERSUS

Commissioner of Central Excise,

....Respondent

(Lucknow)

APPEARANCE:

Absent on call, for the Appellants
Shri Sandeep Kumar Singh, Deputy Commissioner, Authorised
Representative for the Respondent

**CORAM: HON'BLE SMT. ARCHANA WADHWA, MEMBER (JUDICIAL)
HON'BLE MR. ANIL G. SHAKKARWAR, MEMBER (TECHNICAL)**

DATE OF HEARING : 20 August, 2019
DATE OF DECISION : 20 August, 2019

The appeal is rejected. For order, see order of date in
Service Tax Appeal No.70007 of 2017.

**(Archana Wadhwa)
Member (Judicial)**

**(Anil G. Shakkarwar)
Member (Technical)**

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